

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No. 19/(MAH)/2014
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016


NAME OF THE PARTIES: Jessica Iqbal Lukmani

V/s.

M/s. Dynacraft Machine Company Ltd.

SECTION OF THE COMPANIES ACT: 237(b), 614, 397/398 of the Companies
Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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|----|---|------------------------------------|---|
| 1. | Ms. Prachi Dhanani, Advocate | } For
Respondent
Nos. 1 to 3 | 
Prachi Dhanani |
| 2. | Mr. Shyam Gopal, Advocate | | |
| 3. | Mr. Devendra Avhad advocate - Petitioner. | | |
- i/b Veritas Legal
- i/b Theodor Law Assoc.

Order

CP. No. 19/237(b), 614, 397-398/CLB/MB/MAH/2014

At request of the Petitioner Counsel, list this matter on 26.09.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

M. K. SHRAWAT
Member (Judicial)